SHRIMATI PURABI MUKHOPA-DHYAY; There  $wa_s$  a study made by your Ministry. You can ask for that record.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI); He will enquire into it and let you know.

## REFERENCE TO THE REPORTED DISAPPEARANCE OF TRAIN LOADS OF SUGAR MEANT FOR DISTRIBU-TION IN MADHYA PRADESH

श्रो सुम्दर सिंह भंडारी (उत्तर प्रदेश) : उपसभाध्यक्ष महोदय, ग्राज के हिन्दुस्तान टाईम्स में पहले पष्ठ पर एक बहुत छोटी सी खबर छपी है कि तीन महीने के लेवी श्गर का कोटा लेकर दो रेलगाडियां महाराष्ट्र के विभिन्न स्थानों से चली, इनमें 40 हजार टन शक्कर था, इन्हें मध्य प्रदेश पहंचना चाहिए लेकिन वे मध्य प्रदेश नहीं पहुंची । अब यह खबर इतनी छोटी सी खबर है परन्त् इसमें ग्राश्चर्य की बात यह है कि जिन्होंने माल भेजा ना उन्होंने खबर दी न, एफ० सी० ग्राई० ने खबर दी कि हमको यह माल नहीं मिला । इसमें इस बात का भी उल्लेख है कि मध्य प्रदेश के मुख्य मंत्री ने ग्रधिकारियों के द्वारा जांच करवाने की व्यवस्था की है। में समझता हूं कि यह सवाल मध्य प्रदेश के मुख्य मंत्री के काबू के बाहर का है क्योंकि एफ सी ब्राई से संबंध रखने वाला है, रेल से संबंध रखने वाला है। जिन पिछले तीन महीनों में यह शक्कर वटने वाली थी ग्रीर गायब हो गयी अर्थात अर्थल, मई, जुन, आश्चर्य की बात यह है कि मध्य प्रदेश की राशन की द्कानों पर यह शक्कर मई ग्रीर जून के महीते में नार्मल से ज्यादा दी गयी। साढ़े चार सौ ग्राम शक्कर शहरों में दी जाती है ग्रौर ढाई सी ग्राम शवकर गांवों में दी जाती है। इन तीन महीनों का लेवी शगर का कोटा मध्य प्रदेश में नहीं पहुंचा फिर भी हर दुकान से पर इंडि-वीजुग्रल को ग्रप्रैल ग्रौर मई के महीने में एक एक किलो शक्कर दी गयी। मुझे लगता है कि यह जो समाचार है टिप ग्राफ एन ग्राईसवर्ग है। यह इतना सरल प्रक्न नहीं है कि केवल दो रेल-गाड़ियां गायब हो गयीं या 40 हजार टन शक्कर गायब हो गयी । इसमें लाकी शुगर का बहुत बड़ा स्केंडल ग्रीर एफ सी ग्राई का बहुत बड़ा कोनाईवेंस लगता है। इस म्राधार परमें चाहंगा श्रीर पब्लिक इंटरेस्ट डिमांड करता है इस पर इन्क्वायरी विठायी जाय जो एक सी ग्राई की डीलिंग्स पर, व्यवहार पर ग्रौर राशन की शक्कर कहां गायब हुई, रेलवे किस हद तक इसमें रिस्पांसिबुल है, मैं रेलवे को इसमें इसलिए लाना चाहता हं क्योंकि मेरे पास स्पेसिक सूचना है कि अमलाई स्टेशन है जो ब्राड गेज की लाइन है, एक कागज का पूरा वैगन भरकर गया भ्रोर छिन्दवाडा जो एक मीटर गेज का स्टेशन से वहां पहंच गया । ब्राड गेज सेलदा हम्रा कागज का वैगन दसरी जगह के लिए भेजा गया, मीटर गेज के स्टेशन पर पहुंचकर खाली हुग्रा, डिस्ट्री ब्युट हुआ। मेरायह कहना है कि इसका मतलब यह है कि ये जो रेलवे के वैगन्स या गाडियां शक्कर भरकर ले आती हैं इनका इांसशिपमेंट कहीं स्रौर होता है, यह कैसे होता है । मैं सदन की स्रोर से मत्रे। महोदय से निवेदन करना चाहता हं कि इस पर सरकार का ध्यान ग्राकषित करें ग्रीर इस सवाल पर एक हाई पावर जांच कमेटी विठायें जो एफ० सी० ग्राई० की डीलिंग्स भ्रीर लेवी गुगर के डिस्ट्रीब्युशन के सारे स्केंडलों पर ग्रपनी तरफ से जांच करे। SHRI KALYAN" ROY (West Bengal) : We suppc 't it.

DR. M. M. i. SIDDHU: (Uttar Pradesh): Mr. Vice-Chairman, Sir, it is with a vei y heavy heart that I have to taring t > the notice of the Government...

SHRI BHUPESH GUPTA (West Bengal); Sir, he e is a letter—I am glaa this has oeen reported—from Shri Homi Daji, a former Member of Parliament, and a Secretary of our party. It is rejjorted that wagons were loaded wit) sugar which was to be disbursed 'or distribution to Madhya Pradesh but they have not reached Madhya Pradesh and are not traceable. Now. Sir, ...

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): What are you reading?

SHRI BHUPESH GUPTA; I am on the same thing, vhat he raised. Here we have got a letter from Shri Homi Daji a rt sponsible person, an ex-member of Parliament, a leader of a political p. rty, about the mysterious disappej ranee of this consignment of su ai.

THE VICE-CHAIRMAN ,(SHRI ARVIND GANESH KULKARNI): The Governmen\* will give proper attention to it.

SHRI BHUPESH GUPTA: Sir, he raised a very re evant point. It is not for the sake of: ladhya Pradesh alone. Sir, this should not be treated just as a special mei tion. The Minister should come aid tell us what steps they are going to take in this matter. As the central uthority they are unable to take an: action.

SHRI SUNDE { SINGH BHANDARI: I would request the Chair to ask the Government  $t_c$  make a statement about it.

SHRI BHUPESH GUPTA: It is serious.

THE VIC1 -CHAIRMAN (SHRI ARVIND GANESH KULKARNI!: I know, Mr. G\ pta.

SHRI BHUPESH GUPTA; You know sugar. If you do not know sugar, who knows?

THE VICE-CHAIRMAN .(SHRI ARVIND GANESH KULKARNI): I know sugar. I produce sugar in a factory. It is for the Parliamentary Affairs Minister who is sitting here, and he will take note of what the feel\_ings of this House are and will convey them to the proper Minister.

## श्री सुन्दर सिह भंडारी : केसरी जी, स्टेटमेंट दिलवाइये इस पर ।

SHRI BHUPESH GUPTA: I know, Sir. You are very right. Everything we say in the House is taken note of. But here is a specific case which is in the interest of the Government and all of us.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): That is right.

SHRI BHUPESH GUPTA; The Government sent the sugar. It did not reach The Central Government sent it. They do not know anything about it now. Where has it gone? Sugar is not camphor to have disappeared. Therefore^ Sir, you kindly request them.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): On your behalf I requested the Parliamentary Affairs Minister to please convey it to the proper Minister.

SHRI BHUPESH GUPTA: Mr. Sita Ram Kesri is holding a Press conference. ..

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI SITA RAM KESRI); He has unnecessarily dragged me.

SHRI BHUPESH GUPTA: ... to discover that the Communist Party is= uncivilised.

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SHRI SITA RAM KESRI: Because the method was unmannered and uncivilised.

THE VICE-CHAIRMAN (SHRT ARVIND GANESH KULKARNI): Mr. Sita Ram Kesri is a very clever man. He knows what to take and how to take.

SHRI BHUPESH GUPTA: At least  $d_0$  once a civilsed job.

SHRI SITA RAM KESRI; You are also civilised. I never challenge your civilisation, Sir with all due respect to you.

## Reference to the Reported Robbery in Delhi

DR. M. M. S. SIDDHU: (Uttar Pradesh): It is with a heavy heart that I have to bring this to the notice of the Government. The state of law ana order w<sub>e</sub> discussed fully yesterday. At 8-15 P.M. in a crowded, over-populated, one of the busiest centres of the city, five armea men struck at a small gulli. It is called Gulli Kumharwali in Rampura. After that they decamped with Rs. 1,70,000 cash and jewellery. Such incidents are not a matter of statistics for the Government. One such incident, create(s a sense of insecurity in the people. Not only that. it makes people emotionally unstable. How can they remain in the stanse of insecurity? Has the Home Minister and the Home Ministry realised that each such act creates a sense of insecurity in the housewives, in the houses, and they cannot leave their houses. They cannot go to work. It gives insecurity to the business community that they are not safe. When people go and lodge complaints at the police station, what happens? I quote from the "Indian Express" of the day:

"Meanwhile the Tota Bazar, Tri Nagar, one of the longest plastic goods market in the country, remained closed as over 500 traders and workers collected outside the:

Lawrence Road police station to demand speedy investigation of this robbery." And it is a matter of shame that, whether it is Brars or Bhinders or Singhs, they take the easy way to explain things. And to quote again, one Mr. Brar, who was there, told the crowd that the robbery had indications of being an "inside job". Now, are the citizens of this country, especially in Delhi, at the mercy of Bhinders and Brars ana Singhs? This is the state of affairs. Sir, only yesterday brave words were uttered—long sentences and brave words which did not carry any meaning. They invite more robberies; they invite more anti-social elements. And at the samt time, patrolling is not done. And the person who is supposed to be in charge of law and and order is merry making in Moscow. Are we only to be left at the mercy of the persons who are recruited either from Amethi or Gurdaspur? And Brars and Bhinders and Singhs are having heyday in Delhi.

## RE. DEMAND FOR THE RESIGNATION OF THE HOME MINISTER

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Yes, Mr. Advani, what do you want to say?

SHRI LAL K. ADVANI (Gujarat): Mr. Vice-Chairman, Sir, this morning when we started the Question Hour, many Members on this side were very much exercised over the publication of the Gurudev Singh Commission's report against Giani Zail Singh...

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): I know...

SHRI LAL K. ADVANI; It is a very serious matter.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): I know.

SHRI LAL K. ADVANI; And political ethics demands that a person hold. ing the high office of Home Minister should quit so long as that cloud remains on him...